


ORDER SHEET FOR MAGISTRATE'S RECORDS
IN THE COURT OF: DEEPSIKHA DAS, JMFC, Dibrugarh

Case no 155c of 2018

Sl.No. of Orders	Date	Order	Signature
	<u>28/12/21</u>	<p>Today is fixed for Necessary order.</p> <p>The Complainant (petitioner) is absent without any steps.</p> <p>The opposite party is also absent.</p> <p>On perusal of case record it appears that since 9/2/2021 the complainant has been absent without any steps. Today, also the complainant remained absent without any steps. From the above, as such it appears that complainant is not interested in proceeding with the case.</p> <p>As such, the case filed by complainant stands dismissed for non-prosecution.</p> <p>Given under my hand and seal of this Court on this 28th day of December 2021 at Dibrugarh.</p>	<p style="text-align: right;"> J.M.F.C. Judicial Magistrate 1st Class Dibrugarh</p>